

MS-4245/2012

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer Monika Gupta
2. Service to which officer belongs ICLC
3. Present post held Assistant Director
4. Present pay Basic pay 17,180/- + G.P. 5400/- P.M.
5. Office MCA, Swasth Bhawan

Property details:

6. Description of the property Residential Flat
7. Precise location (full address) E-5, Kakateya Apartments
8. Area of land in case of landed property I.P. EOM.
9. Nature of land (state whether residential/ agricultural etc.) Delhi-92
10. Extent of interest 50%
11. If not in own name, state in whose name and relationship with Govt. servant -
12. Date of acquisition March 2010
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) By purchase.
14. Value of the property (See note below) Rs. 45,00,000/-
15. Particulars of sanction of prescribed authority; if any. [My share is 50% i.e. Rs. 22,50,000]
16. Total annual income from the property. -
17. Any other details -

Monika
(Signature)

Date: 30.1.2012

Place: Delhi